## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

R.A. NO. 3/2002 in O.A.NO.982/2001

New Delhi, this the 21 January, 2002.

HON'BLE SHRI V. K. MAJOTRA, MEMBER (A) HON'BLE SHRI KULDIP SINGH, MEMBER (J)

L.R.Meena & Ors.

... Applicants

vs.

C.S.I.R. & Ors.

... Respondents

## ORDER Circulation

## HON'BLE SHRI V.K.MAJOTRA, MEMBER (A) :

This application has been made seeking review of order dated 28.11.2001 in O.A. No.982/2001. First of all, the applicants have pointed out that in the first three lines of the impugned order, the name of the post to which the applicants had sought promotion was wrongly described. We have perused the impugned order. In the third line of the first paragraph of the impugned order, the words "Senior Deputy Financial Adviser (Sr.DFA)" be substituted by the words "Senior Deputy Secretary/Senior Controller of Administration". So far as the rest of the application is concerned, it is merely an attempt to re-argue the case which is beyond the scope and ambit of a review application.

2. The review application is partly allowed in the above terms, in circulation.

(Kuldip Singh Member (J)

( V. K. Majotra ) Member (A)